

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 4547+ TO BE ANSWERED ON:08.01.2019

DBT Scheme

4547+. SHRIMATI VEENA DEVI:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether an arrangement has been made by the Government to directly credit the fertilizer subsidy into the bank accounts of the fertilizer manufacturing companies through Direct Benefit Transfer (DBT);
- (b) if so, the facts in this regard;
- (c) whether huge amount of subsidy has not been credited in the accounts of fertilizer companies till November, 2018 under the arrangement made by the Government; and
- (d) if so, the facts thereof and the total amount of subsidy outstanding as on November, 2018?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING
AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

(RAO INDERJIT SINGH)

(a) & (b): Yes, Madam. The Department of fertilizers has implemented Direct Benefit Transfer System across all States/UTs w.e.f. March, 2018. Under the DBT system, 100% subsidy on various fertilizer grades is being credited directly in to the bank accounts of the fertilizer manufacturing companies, on the basis of actual sales made by the retailers to the beneficiaries through Point of Sale (PoS) devices installed at each retailer shop and the beneficiaries are identified through Aadhaar Card, Kisan Credit Card (KCC), Voter Identity Card, etc.

(c) & (d): The subsidy against the DBT bills are being released on weekly basis and upto November, 2018 Government has released DBT subsidy bills amounting to Rs. 28943.14 Cr and bills amounting to Rs. 5198.08 Cr were outstanding.